THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 26th June, 2019

No.HCM/II/184/2015/Estt/167

The Full Court in exercise of

powers under Rule 7 (C) (2) of High Court of Meghalaya Rules,2013, is pleased to transfer and post the following Grade-I Judicial Officers as under:

SI.No.	Name of the Judicial Officer And Grade	Present Place of Posting	Now Transferred and Posted As
1	Shri. Wanlura Diengdoh, MHJS, Grade-I Judicial Officer (Super-time Scale)	Member Secretary, Meghalaya State Legal Services Authority, Shillong.	District & Sessions Judge, East Khasi Hills District, Shillong.
2	Shri. Noor Ain Khan, MHJS, Grade-I Judicial Officer (Selection Grade)	District & Sessions Judge, East Khasi Hills District, Shillong	Member Secretary, Meghalaya State Legal Services Authority, Shillong.

The above mentioned Officers are to join their Office by 1st July,2019.

Further, Shri. N.A.Khan, District & Sessions Judge, Shillong is to complete all pending Orders/Judgments heard during his term before relinquishing the charge.

By order;

REGISTRAR GENERAL

Memo.No.HCM/II/184/2015/Estt/167-A
Copy to:-

Dated Shillong 26th June,2019

- The Registrar-cum-PPS to Hon'ble the Chief Justice for information of his Lordship.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, for information of his Lordship.
- 3. The Secretary to the Government of Meghalaya, Law Department, to issue related notifications effecting functioning of the respective court/offices as per relevant Act, Rules and Regulations, etc.
- 4. The Accountant General (A&E), Meghalaya, Shillong.
- 5. The Treasury Officer, Shillong.
- 6. Shri. W.Diengdoh, Member Secretary, Meghalaya State Legal Services Authority, Shillong for information and necessary action.
- 7. Shri. N.A.Khan, District & Sessions Judge, East Khasi Hills District, Shillong, for information and necessary action.

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8. The System Analyst, High Court of Meghalaya for uploading the same in the official website.

9. Office file.

REGISTRAR GENERAL

47-73